

HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD

ERRATA TO THE NOTIFICATION NO. 6/2022-RC DATED 14-11-2022

Ref:1) Notification No. 6/2022-RC issued on 14-11-2022 by the High Court for the State of Telangana, declaring the hall ticket numbers of the candidates qualified for skill test for the post of Copyist under the Telangana Judicial Ministerial and Subordinate Service Rules, 2018.

2) High Court's notification No.6/2022-RC dated 15-12-2022.

It is to inform that in the notification 1st cited, the hall ticket number of the following candidate, who qualified for skill test in the Unit of Chief Judge, City Civil Court is not shown due to typographical error.

Therefore, the candidate with following hall ticket number is permitted to pay the additional fee as prescribed in the notification 2nd cited, immediately, to enable the High Court to consider her candidature in the unit of Chief Judge, City Civil Court, Hyderabad also.

Name of the Unit	Name of the Post	Hall ticket number
City Civil Court, Hyderabad	Copyist	220261732

High Court Website: www.tshc.gov.in

Recruitment Cell number: 040-23688320

**Date : 21-12-2022,
Place: Hyderabad.**


Registrar (Recruitment)